NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|-----------|---------|--|
| CP 295/16 | TP 135/17 | Admission | 433(e) | McNally Sayaji Engineering Ltd., Vs Scorpio Engineering Pvt. Ltd. |

& PHONE NUMBER MANEESHA

KONGOVI

NO.

NAME (IN CAPITAL)

RESPONDENT

REPRESENTATION TO WHOM

SIGNATURE

RISHAV BANERJEE, PETITIONER Richar Banergee

Counsel for petitioner is present. Counsel for respondent is present. She has filed one memo stating that the respondent has moved the Hon'ble High Court of Karnataka and that she undertakes to file a copy of the order passed by the Hon'ble High Court.

List it on 31.05.2017.

MEMBER (J)

MEMBER (T)